

## Annexure 7 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Claim acknowledged	Whether related party?	% of voting share in CoC, if applicable				
1	State Tax Department	26-12-2022	49,74,424	-	No	No	N/A	No	49,74,424	-	No
2	DDO VCL	23-12-2022	1,17,17,890	1,12,94,352	Yes	No	N/A	No	4,23,538	-	No
3	BSL Limited	26-12-2022	60,23,720	44,30,000	Yes	No	N/A	No	15,91,820	-	No
4	Employee provident fund organ	24-01-2023	56,87,358	-	Yes	No	N/A	No	56,87,358	-	No
	<b>Total</b>		<b>2,84,02,392</b>	<b>1,57,25,252</b>					<b>1,26,77,140</b>	<b>*</b>	